

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 75**  
TO BE ANSWERED ON 21.07.2016

**RELEASE OF FUNDS FOR MGNREGA**

**\*75. SHRI RAJESH RANJAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the time prescribed and actual time taken to release funds to States under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during each quarter since 2014, along with details of wage arrears, State/UT-wise and quarter/year-wise;
- (b) whether a number of works remained incomplete on account of delayed/ non-release of funds and if so, the details thereof and the corrective steps being taken by the Government thereon;
- (c) the total number of man-days generated under the scheme for the current year as compared to the last three years; and
- (d) whether the Government has taken note of discrepancies in wage transfer system in vogue in Odisha and other States and if so, the details thereof and the corrective measures taken by the Government thereon?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (d): A Statement is laid on the Table of the House.

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Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 75 for 21.07.2016

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. Funds for programme implementation including payment of wages are released to the States after verifying the performance, utilisation of funds released, and as per the agreed to Labour Budget and on fulfilment of certain prescribed conditions.

Based on the proposals received from the States, funds were released from time to time under MGNREGA. Quarter-wise release to States/UTs for FY 2014-15 and 2015-16 is given in Annexure-I. The wage expenditure in States/UT for FY 2014-15 and 2015-16 is given in Annexure-II.

(b): There are incomplete works on the ground due to various reasons and not just on account of delayed/non-release of funds. All States/UTs have been advised to expedite completion of works lying incomplete as on 31.3.2015. In response to the directions of the Ministry, the States/UTs have launched a drive and as a result of which number of incomplete works have come down from 55.59 lakhs to 35.36 lakhs as on date.

(c): State/UT-wise details of the total number of persondays generated under the MGNREGS for the current year and the last three years are given in the Annexure-III.

(d): No specific report has been received on the discrepancies in wage transfer system in Odisha and other States. However, in order to strengthen wage transfer system, the Electronic Fund Management System (e-FMS) has been rolled out for all types of payments like wage, material and administrative expenses under MGNREGS. The e-FMS directly credits the wages into the respective beneficiary's accounts using the core banking system. The Central Government has also started *National Electronic Fund Management System (NeFMS)* in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala Odisha Punjab, Rajasthan, Tripura, Uttar Pradesh and Uttarakhand) for direct transfer of wages into the account of MGNREGA workers w.e.f. 1.1.2016.

## Annexure-I referred in reply to part (a) of Lok Sabha Starred Question No. 75 dated 21.07.2016

(Rs. In lakh)

<b>Quarter-wise release to MGNREGA States during 2014-15</b>					
No.	States	June Upto	September Upto	December Upto	March Upto
1	Andhra Pradesh	423580.70	423580.7	423580.70	459974.10
2	Arunachal Pradesh	578.00	922.97	1813.56	2704.16
3	Assam	13378.80	18764.49	31001.66	50023.46
4	Bihar	51341.00	76981.86	76981.86	95968.24
5	Chhattisgarh	84435.50	112467.27	150570.49	150570.49
6	Gujarat	16444.88	27017.59	27017.59	35442.93
7	Haryana	3051.03	8730.36	11299.74	16715.29
8	Himachal Pradesh	9825.83	21595.72	28569.29	35542.86
9	Jammu and Kashmir	12723.50	28742.85	40456.98	52171.08
10	Jharkhand	27664.08	43189.65	57811.53	72433.41
11	Karnataka	43957.40	105558.51	136746.27	171687.07
12	Kerala	48743.90	73948.46	116353.24	158758.02
13	Madhya Pradesh	132496.71	174637.34	245163.12	245163.12
14	Maharashtra	13670.00	32761.17	59305.17	79951.77
15	Manipur	12944.45	17219.69	20908.43	21997.13
16	Meghalaya	9384.17	19137.32	23461.61	27785.90
17	Mizoram	1176.00	6708.13	9941.23	11141.23
18	Nagaland	7257.30	9926.79	9926.79	11305.27
19	Orissa	44775.48	68591.12	103530.34	103530.34
20	Punjab	11433.25	15571.6	15571.60	18948.18
21	Rajasthan	88122.50	177167.8	226031.97	297609.87
22	Sikkim	622.46	2324.6	5886.41	7386.41
23	Tamilnadu	73485.00	172826.17	278180.33	378180.33
25	Telangana	0.00	0	0.00	22336.00
24	Tripura	10873.96	18003.94	38601.14	63662.48
27	Uttar Pradesh	23284.80	99476.69	175409.03	251341.40
26	Uttaranchal	7786.16	17434.86	22480.66	28636.22
28	West Bengal	178299.70	276732.11	374495.29	374495.29
29	Andaman & Nicobar Islands	480.63	728.99	1118.07	1301.94
30	Dadra and Nagar Haveli	0.00	0	0.00	0.00
31	Daman & Diu	0.00	0	0.00	0.00
32	Lakshadweep	45.06	45.06	45.06	45.06
33	Pondicherry	455.00	455	455.00	739.69
34	Goa	0.00	0	36.95	137.95
	<b>Total</b>	<b>1352317.25</b>	<b>2051248.81</b>	<b>2712751.11</b>	<b>3247686.69</b>

Quarter wise release to MGNREGA States during 2015-16					
No	States	June Upto	September Upto	December Upto	March Upto
1	Andhra Pradesh	225214.38	255685.090	285685.090	307380.330
2	Arunachal Pradesh	909.27	909.270	4003.960	4395.100
3	Assam	19771.97	50200.770	50200.770	87830.060
4	Bihar	23754.17	102412.260	102412.260	102412.260
5	Chhattisgarh	68508.74	79550.040	79550.040	106341.300
6	Gujarat	19416.21	19416.210	19416.210	30598.720
7	Haryana	5741.22	11839.910	11839.910	12470.720
8	Himachal Pradesh	18646.32	25781.700	35110.490	39610.320
9	Jammu and Kashmir	24090.41	24090.410	54504.610	55801.830
10	Jharkhand	45618.17	96989.310	96989.310	97879.900
11	Karnataka	34935.53	34935.530	82278.750	99155.270
12	Kerala	36770.52	95710.500	107382.140	152633.877
13	Madhya Pradesh	136084.08	181603.810	224475.730	236732.200
14	Maharashtra	83159.00	111019.870	123834.730	123834.730
15	Manipur	6036.22	12443.500	16125.520	25532.290
16	Meghalaya	22182.56	22182.560	22182.560	22182.560
17	Mizoram	3784.77	13903.610	13903.610	28517.360
18	Nagaland	12351.24	17707.800	17707.800	26665.950
19	Orissa	77055.68	89238.320	137941.050	147941.050
20	Punjab	10247.83	18120.890	24533.370	24533.370
21	Rajasthan	185553.06	185553.060	225553.060	269583.230
22	Sikkim	2099.49	5290.850	5952.720	8623.440
23	Tamilnadu	202890.49	310057.210	547037.470	547037.470
24	Telangana	180421.02	180421.020	180421.020	182484.920
25	Tripura	18588.93	49924.650	135894.190	135894.190
26	Uttar Pradesh	110305.74	207299.540	239393.590	269569.440
27	Uttaranchal	16834.67	21789.614	43983.134	45076.654
28	West Bengal	188080.21	256744.030	444600.690	471174.200
29	Andaman & Nicobar Islands	519.74	519.740	1035.720	1035.720
30	Dadra and Nagar Haveli	0.00	0.000	0.000	0.000
31	Daman & Diu	0.00	0.000	0.000	0.000
32	Lakshadweep	11.85	11.850	11.850	11.850
33	Pondicherry	324.02	1292.570	1292.570	1292.570
34	Goa	0.00	99.410	228.690	246.820
	<b>Total</b>	<b>1779907.51</b>	<b>2482744.904</b>	<b>3335482.614</b>	<b>3664479.701</b>

Annexure-II referred in reply to part (a) of Lok Sabha Starred Question No. 75 dated 21.07.2016

(In Rs. crore)

Sl No	State	Wage Expenditure	
		2014-15	2015-16
1	ANDHRA PRADESH	1716.14	2572.70
2	ARUNACHAL PRADESH	19.34	39.14
3	ASSAM	333.35	382.79
4	BIHAR	530.25	1024.82
5	CHHATTISGARH	1243.83	864.41
6	GUJARAT	278.64	305.64
7	HARYANA	160.13	104.07
8	HIMACHAL PRADESH	286.85	285.79
9	JAMMU AND KASHMIR	178.97	341.77
10	JHARKHAND	703.43	883.89
11	KARNATAKA	993.33	1120.73
12	KERALA	1498.02	1401.92
13	MADHYA PRADESH	1815.80	1459.55
14	MAHARASHTRA	1039.51	1303.02
15	MANIPUR	174.12	144.24
16	MEGHALAYA	210.49	186.16
17	MIZORAM	74.11	243.24
18	NAGALAND	88.20	127.39
19	ODISHA	714.49	1577.31
20	PUNJAB	152.71	227.20
21	RAJASTHAN	2105.49	2499.77
22	SIKKIM	34.93	57.14
23	TAMIL NADU	3122.06	4633.36
24	TELANGANA	1144.80	1833.74
25	TRIPURA	694.30	919.50
26	UTTAR PRADESH	1967.92	2324.30
27	UTTARAKHAND	190.41	324.39
28	WEST BENGAL	2715.11	3644.06
29	ANDAMAN AND NICOBAR	7.45	1.56
30	DADRA & NAGAR HAVELI	NR	NR
31	DAMAN & DIU	NR	NR
32	GOA	3.39	2.15
33	LAKSHADWEEP	0.22	0.08
34	PUDUCHERRY	5.30	8.25
	<b>Total</b>	<b>24203.08</b>	<b>30844.08</b>

NR=Not Reported

Annexure-III referred in reply to part (c) of Lok Sabha Starred Question No. 75 dated 21.07.2016

(In lakh)

No.	State	Persondays generated			
		2013-14	2014-15	2015-16	2016-17 as on 15/07/2016
1	ANDHRA PRADESH	2994.70	1555.87	1986.59	994.01
2	ARUNACHAL PRADESH	36.56	19.05	50.64	9.12
3	ASSAM	298.47	210.89	495.10	117.83
4	BIHAR	862.35	352.73	701.55	209.64
5	CHHATTISGARH	1298.94	555.79	1014.65	555.37
6	GUJARAT	230.30	181.52	225.51	151.49
7	HARYANA	117.88	61.65	48.48	22.83
8	HIMACHAL PRADESH	282.50	190.73	177.08	29.75
9	JAMMU AND KASHMIR	338.12	120.90	316.39	13.99
10	JHARKHAND	436.22	453.28	586.50	385.48
11	KARNATAKA	718.86	433.70	599.21	268.36
12	KERALA	866.03	588.72	741.71	76.96
13	MADHYA PRADESH	1229.48	1172.10	1237.72	425.34
14	MAHARASHTRA	517.36	613.88	763.50	400.03
15	MANIPUR	113.23	101.17	75.33	12.99
16	MEGHALAYA	215.88	167.35	199.71	4.67
17	MIZORAM	133.65	43.60	132.92	44.00
18	NAGALAND	183.80	89.93	218.76	96.47
19	ODISHA	711.82	534.84	894.53	323.14
20	PUNJAB	134.68	64.60	144.19	49.39
21	RAJASTHAN	1838.56	1685.46	2341.22	1257.51
22	SIKKIM	44.03	24.13	43.84	8.52
23	TAMIL NADU	3677.23	2679.65	3686.75	1101.23
24	Telangana		1047.27	1412.07	582.47
25	TRIPURA	521.61	511.76	538.77	126.74
26	UTTAR PRADESH	1753.60	1312.72	1830.63	719.07
27	UTTARAKHAND	165.62	147.50	224.29	49.09
28	WEST BENGAL	2296.34	1697.08	2865.26	464.19
29	ANDAMAN & NICOBAR	8.03	5.11	1.45	0.02
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR
32	GOA	1.15	1.72	1.07	0.18
33	LAKSHADWEEP	0.14	0.13	0.03	0.00
34	PUDUCHERRY	8.45	3.78	5.62	0.41
	<b>Total</b>	<b>22035.58</b>	<b>16628.59</b>	<b>23561.07</b>	<b>8500.31</b>

NR=Not Reported